

PROF. NARAIN CHAND PARASHAR : We want a reply from Dr. Rao because he gave the assurance.

SHRI VIKRAM MAHAJAN : When Dr. K.L. Rao is present here, he should reply to this.

MR. SPEAKER : He has replied to three questions. The Deputy Minister wants to reply to one question at least.

PROF. NARAIN CHAND PARASHAR : I have specifically quoted the words of Dr. K.L. Rao. So, I want the reply to come from the beautiful lips of Dr. Rao.

SHRI BALGOVIND VERMA : We are not going back on our words.

SHRI VIKRAM MAHAJAN : We are not going to listen to him.

MR. SPEAKER : His lips are also equally beautiful.

DR. K.L. RAO : Except that my hon. colleague wanted to reply, there is no other reason for his trying to give a reply. Here I want to submit that we want all round co-operation to solve this problem. Even now we stick to the assurance that we would like to settle down all the oustees before we impound the water. We are not impounding the water now, but will be doing so only after some time. We want the oustees to be settled. We have a programme of settling 2,500 people every month and we hope in another two or three months we will be able to complete the work of rehabilitation. But there should be co-operation from the people. (interruptions) I have already submitted that the land is there and people would be resettled.

We stick to whatever we have said before. We want to settle the oustees before regular impounding is started. But for that we require the utmost co-operation from the Himachal Pradesh Government from the hon. Members of this House and the people of that area in order to achieve

the noble purpose of adding one million tonnes of foodgrains to this very heavily deficit country of ours.

12.45 hrs.

#### RE. CLOSURE OF ALIGARH MUSLIM UNIVERSITY

SHRI S.A. SHAMIM (Srinagar) : Sir, I had given notice of a Calling Attention on the closure of the Aligarh Muslim University. I understand that it has not been admitted. While the UP Assembly is going to discuss the closure of the Aligarh Muslim University, we are deprived of an opportunity to do so. How do we discuss the Aligarh Muslim University ?

अध्यक्ष सहीबय : इसको मैं देखूंगा

SHRI S.A. SHAMIM : Sir, you have admitted a Calling Attention on the stopping of trains due to shortage of coal. When the UP Assembly is going to discuss the Aligarh Muslim University, how can you deprive Parliament from discussing it, especially when it is a Central University ? The entire Muslim community is agitated over this very serious issue. The Government of India can afford to ignore the Muslims, but you should not ignore the Muslims. If you do not allow the Calling Attention, how and when do I raise it ?

MR. SPEAKER : The Minister referred to it twice already. In the reply to the Demands for Grants on the Education Ministry this point was replied to only two or three days back.

SHRI S.A. SHAMIM : I am referring to the closure of the Aligarh University for an indefinite period. It is said that the law and order situation has deteriorated. Several vested interests are active and it is being exploited by a political party. So, it is in the best interests of the ruling party that we have a discussion on the floor of the House. When will this House have an opportunity to discuss this vital problem.

MR. SPEAKER : I have noted your sentiments.

SHRI S.A. SHAMIM : Will you allow it ?

MR. SPEAKER : I will look into it. I do not commit myself. You had an opportunity to discuss it in the Demands of the Education Ministry only two days back.

SHRI S. M. BANERJEE (Kanpur) : When the Minister was replying to the Demands, some of us put the question to him. But that was regarding the minority character of the University. The question of closure has not been discussed at all.

12.45 hrs.

#### RE. SITUATION IN SIKKIM

SHRI SAMAR GUHA (Contai) : Sir, About Sikkim..

MR. SPEAKER : The Minister is making a statement today, just now.

SHRI SAMR GUHA : Then, I do not press for an adjournment motion. You allow us to put some questions.. (Interruptions)

MR. SPEAKER : The rule is that when the Minister makes a statement, no questions are allowed after it. I am not going to depart from the rules.

SHRI S. M. BANERJEE (Kanpur) : You kindly allow us. We support the people's movement for freedom.. (Interruptions)

SHRI SAMAR MUKHERJEE (Howrah) : I had given a Call Attention Notice on Sikkim..

MR. SPEAKER : The Minister has already intimated to me that he is going to make a statement today.

SHRI S. M. BANERJEE : Sir, we should be allowed to ask some questions..

SHRI SAMAR GUHA : We are getting telegrams from Sikkim..

MR. SPEAKER : Let the Minister first make the statement. I will consider it after that. No questions today. But I will look into it as to how to find out an opportunity. I cannot violate the rules. When the Minister makes a statement, it is not followed by questions.

SHRI SAMAR GUHA : Every hour developments are taking place.

MR. SPEAKER : I do agree it is an important matter.

SHRI S.M. BANERJEE : The people are fighting for freedom..

MR. SPEAKER : Papers to be laid.

12.47 hrs.

#### PAPERS LAID ON THE TABLE ANNUAL REPORT OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH

THE DEPUTY MINISTER IN THE  
MINISTRY OF HEALTH AND FAMILY  
PLANNING (SHRI KONDAJJI  
BASAPPA) : On behalf of Shri R.K.  
Khadilkar.

I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Post Graduate Institute of Medical Education and Research, Chandigarh, for the year 1971-72, under section 19 of the Post Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [Placed in Library. See No. LT-4752/73]

#### ANNUAL REPORT 1971-72 AND HOUSING PROGRAMME, BUDGET & SCHEDULE OF STAFF FOR 1972-73 OF HOUSING BOARD, ANDHRA PRADESH

THE MINISTER OF STATE IN THE  
DEPARTMENT OF PARLIAMENTARY  
AFFAIRS AND IN THE MINISTRY  
OF WORKS AND HOUSING (SHRI  
OM MEHTA) : I beg to lay on the  
Table—

(a) A copy of the Annual Report (Hindi and English versions) of the House—